

करने की इसकी उपयुक्तता की देखते हुए किया गया था।

**Non-Utilization of Funds
allocated to Tripura**

1633. SHRI DASARATHA DEB ; Will the Minister of HOME AFFAIRS be pleased to state :

(a) whether the Government of Tripura did not utilise the sum allocated for the year 1970-71 under different head of development ; and

(b) if so, the reasons for such savings ?

THE MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS (SHRI K. C. PANT) : (a) The Government of Tripura have reported that the Plan Outlay for 1970-71 could not be fully utilised under several heads of development ;

(b) The information is being collected from the Government of Tripura and will be laid on the Table of the House as early as possible

**Supply of Andaman Timber to Official
of Grih Mantralaya**

1634. SARI HUKAM CHAND KACHWAI : Will the Minister of HOME AFFAIRS be pleased to state :

(a) whether some superior type of timber was supplied to some high officials of the Grih Mantralaya by the Andamans Administration ;

(b) whether the same was brought to Delhi by train by a teacher who came as an escort to school children for youth mela held in Delhi in the year 1970 ;

(c) Whether the timber was offered to the officials as gift or it was on payment basis ;

(d) whether similar type of timber is available to general public in Andamans on the same rate as was offered to above officials ; and

(e) if not, whether it attracts any action under the Conduct Rules of Government Servants ?

THE MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS (SHRI K. C. PANT) : (a) to (d). Small amounts of wood were sold to two officers of the Ministry of Home Affairs on payment at the rates it is available to the general public in the Andmans. In one case, the quantity of wood was 0.066 cu. m, costing Rs. 48.05. In the second case, the quantity of wood sold was 0.083 cu. m. and 0.032 cu. m. at a total cost of Rs. 108.55 p. The wood was sold in the month of October, 1969. Payment was made by these officers by cheque and the amounts were adjusted in Government accounts. The wood was brought to New Delhi by some officials who were coming here. Neither these officials nor the Government were put to any loss or expenditure on this account.

(e) Does not arise.

**Effect of Speculative Activities on Jute
Industry**

1635. SHRI TRIDIB CHAUDHURI ; SHRI IMDRAJIT GUPTA :

Will the Minister of FOREIGN TRADE be pleased to state :

(a) whether there has been any spurt in speculative activities in the raw Jute market on account of the fall of jute exports from East Pakistan after March 25, 1971 as a result of disturbed conditions in that country ; and

(b) the steps taken by Government to ensure that the interests of jute industry in India may not be adversely affected by these speculative activities ?

THE DEPUTY MINISTER IN THE MINISTRY OF FOREIGN TRADE (SHRI A. C. GEORGE) : (a) Yes, Sir. The prices of raw jute have been fluctuating ; The price of the variety jute, commonly known as Assam Bottom had risen from Rs. 148.70 per quintal on 25th March to Rs. 166.11 per quintal on 17th April. The prices declined ; there after they ranged between Rs. 151.38 to Rs. 162.0 per quintal.

(b) Crop of jute and mestat in 1971-72 is expected to be very good. With increased availability during the next crop season, violent spurt in jute prices is not anticipated. Constant watch is being kept on prices and such measures as may be necessary will be taken from time to time.

Brain Drain to U.S.A.

1637. SHRI INDRAJIT GUPTA : Will the Minister of SCIENCE AND TECHNOLOGY be pleased to state :

(a) whether the National Science Foundation of the United States of America in a report published recently has stated Indians account for 22 per cent of the total brain drain to the United States of America from developing countries ;

(b) whether the measures so far taken by Government to arrest the brain drain have proved ineffective ; and

(c) if so, further steps Government propose to take in this connection ?

THE MINISTER OF PLANNING, AND MINISTER OF DEPARTMENT OF SCIENCE AND TECHNOLOGY (SHRI C. SUBRAMANIAM) : (a) Yes, Sir.

(b) The Scientists' Pool Scheme has already helped over 3,000 persons to return and settle down in India. However, the increase in percentage of immigrants to the United States in recent years appears to be due to the new U.S. Immigration Act.

(c) Some of the measures already taken to facilitate the return of Indian Scientists, Engineers etc. are given in the Statement attached. In addition a proposal for creation of supernumerary posts for absorption of brilliant Indian Scientists in India, so that they may not have to go abroad for lack of employment opportunities in the country, is under consideration.

Statement

(A) The following steps have been taken to facilitate return of scientific and technical personnel to India :

(i) Creation of a Scientists' Pool to provide for temporary placement

of well-qualified Indian scientists and technologists returning from abroad.

(ii) Creation of supernumerary posts in approved scientific institutions to which temporary appointments can be made quickly from among the scientists working and studying abroad.

(iii) The Union Public Service Commission and most of the State Public Service Commissions have agreed to treat Indian scientists and technologists whose particulars appear in National Register as 'Personal Contact' candidates for all posts advertised by them. The Union Public Service Commission have also made arrangements for interviewing Indian scientists and technologists abroad for posts in India.

(iv) Maintenance of a Special Section of the National Register of Scientific and Technical Personnel for enrolment of Indian scientists and technologists abroad and for the circulation of their names to all Ministers, Departments of Government of India, State Governments, Union and State Public Service Commissions, Universities, Public Sector Industries and large private sector establishments. The names of such personnel are published in the monthly Technical Manpower Bulletin (CSIR) which is distributed free to about 3000 organisations all over India.

(v) Provision for payment of travel grant to scientists, who, on their selection for appointment in research institutions in India, undertake to serve those institutions for a minimum period of three years.

(B) Some of the measures taken to improve employment opportunities for scientists and engineers are given below :—

(1) Scientists are given merit promotion and advance increments under the Merit Promotion Scheme.